

ITEM NO.29

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).9388/2022

(Arising out of impugned final judgment and order dated 21-04-2022 in MUA227 No. 2946/2022 passed by the High Court of Judicature at Allahabad)

COMMITTEE OF MANAGEMENT ANJUMAN
INTEZAMIA MASAJID VARANASI

Petitioner(s)

VERSUS

RAKHI SINGH & ORS.

Respondent(s)

(WITH IA No. 78311/2022 - APPLICATION FOR PERMISSION, IA No. 106684/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 76921/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 70819/2023 - CLARIFICATION/DIRECTION, IA No. 30432/2023 - CLARIFICATION/DIRECTION, IA No. 27261/2023 - CLARIFICATION/DIRECTION, IA No. 79012/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 200749/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 146635/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 103072/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 78298/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 85932/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 75323/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 75326/2022 - EXEMPTION FROM FILING O.T., IA No. 78313/2022 - EXEMPTION FROM FILING O.T., IA No. 76526/2023 - EXEMPTION FROM FILING O.T., IA No. 30435/2023 - EXEMPTION FROM FILING O.T., IA No. 76923/2022 - EXEMPTION FROM FILING O.T., IA No. 27264/2023 - EXEMPTION FROM FILING O.T., IA No. 98885/2022 - INTERVENTION APPLICATION, IA No. 76985/2022 - INTERVENTION APPLICATION, IA No. 85930/2022 - INTERVENTION APPLICATION, IA No. 79439/2022 - INTERVENTION/IMPLEADMENT, IA No. 79009/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 169693/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 11351/2023 (XI)

(WITH IA No. 107562/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 107565/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 14853/2023 (XI)

(FOR ADMISSION and IA No.131818/2023-EXEMPTION FROM FILING O.T.)

Date : 16-10-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

- For Petitioner(s) Mr. Huzefa A Ahmadi, Sr. Adv.
Mr. Fuzail Ahmad Ayyubi, AOR
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Ms. Rashmi Singh, Adv.
Mr. Ibad Mushtaq, Adv.
Ms. Akanksha Rai, Adv.
- For Respondent(s) Mr. Tushar Mehta, SG
Ms. Ruchira Goel, AOR
- Ms. Madhavi Divan, Sr. Adv.
Mr. Hari Shankar Jain, Adv.
Mr. Vishnu Shankar Jain, AOR
Mr. Parth Yadav, Adv.
Ms. Mani Munjal, Adv.
Ms. Marbiang Khongwir, Adv.
Ms. Nidhi Khana, Adv.
Ms. Anlandrita, Adv.
Mr. Shaurya Krishna, Adv.
- Mr. V. Chitambaresh, Sr. Adv.
Mr. Suvidutt M.S., AOR
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Ms. Disha Puri, Adv.
Mr. Rishesh Sikarwar, Adv.
Mrs. Renu Yadav, Adv.
Mr. Moirangmayum Chittaranjan Singh, Adv.
Mr. Aman Khullar, Adv.
- Mr. Anantha Narayana M.G., AOR
Mr. Barun Kumar Sinha, Adv.
Mrs. Pratibha Sinha, Adv.
Mr. Sneh Vardhan, Adv.
Mr. Rakesh Muddgal, Adv.
Mr. Pankaj Kumar Shukla, Adv.
- Mr. Barun Kumar Sinha, Adv.
Mr. Aditya Sharma, AOR
Mrs. Pratibha Sinha, Adv.
Mr. Rakesh Mudgal, Adv.
Mr. Sneh Vardhan, Adv.
- Mr. Ashwini Kumar Upadhyay, Adv.
Mr. Ashwani Kumar Dubey, AOR
Mr. Rishabh Shukla, Adv.
Mr. Vaibhav Tiwari, Adv.
- Mr. Abhishek, AOR

Mr. Amol B. Karande, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List the Special Leave Petitions on 6 November 2023.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**